

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/201-203/ CAA/2017
NAME OF THE TRANSFEROR : ODISHA CEMENT LTD & 4 ORS
NAME OF THE AMALGAMATING CO : DALMIA BHARAT LTD
NAME OF THE TRANSFEREE : DALMIA CEMENT (BHARAT) LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>			

Mr. ABISHEK RAMAN and
PAWAN JHABARI

counsel for the
applicants

[Signature]

(96866 03576)

ORDER

Counsel for the Petitioner present and prayed for time to make submissions. At request, time is enlarged. Put up on **30.11.2017 at 10.30 A.M.**

ghk

[Signature]
MEMBER (JUDICIAL)